

List of accused on separate sheet

Filing no. 8183/2020 (W.P. Cr.)

Md. Maruf

Versus

The State of Jharkhand.

Advocate for Petitioner

Mr. S.S. Choudhary

- |    |   |  |
|----|---|--|
| 1. |   | S.J. / D.B. S.J.                               |
| 2. | Limitation expired on   | In time ✓                                      |
| 3. |   | _____  |
| 4. | Trial Court Judgement Rs.   | Court Fee Paid                                 |
|    | Appellate Court Judgement Rs.   | Authentication fee due on the copy Paid        |
| 5. | (a) Copy of trial court judgement   | X  |
|    | (b) Copy of appellate court judgement   | X  |
|    | (c) Second Copy of Petition   | 1 + 1  |
|    | (d) Receipt showing service on A.G.   | ✓  |
|    | (e) Vak properly stamped }<br>Executed and accepted }   | ✓  |
| 6. | (a) Cause title   | ✓  |
|    | (b) Provision of law  | ✓  |
| 7. | Intimation regarding surrender of Petitioner(s)   | X  |
| 8. | Particulars as required by Rule 140 (I) Chapter XV Part (A) page no. 37 of the J.H.C. Rules 2001 Stated | With<br>ABA 8264/2018<br>Cr MP 705/2019        |
| 9. | (i) 27.11.2019 with a fee may be filed.   | Other defects<br>Certified copy of order dated |
|    | (ii) filed.   | Title page of impugned order may be            |